

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH CHANDIGARH**

**2. O.A. No. 060/00451/14**

**Bimla Devi Vs. U.O.I. & Others**

**27.05.2014**

Present: Mr. Abhimanyu Sharma, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant submits that the applicant may be permitted to withdraw the O.A. to pursue the matter with the Department.
2. Ordered accordingly.

  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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